

**Goods Carrying Vehicles Package Policy**  
**Add on Covers**

**Loss of Income**

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This cover is applicable if it is shown on *Your* policy schedule

In consideration of the payment of an additional premium by the insured as mentioned in the policy schedule and realization thereof by the Company, we will pay the amount as shown in the policy schedule towards loss of income in case insured vehicle meets with an accident and vehicle is under repair arising out of a covered peril mentioned in Section I of the policy. We will pay for maximum ..... days. Our liability to pay per day and for the period of Insurance shall not exceed benefit amount as mentioned in the policy schedule.

Cover will commence after 3 days in case of three wheelers and 5 days in case of other class of commercial vehicles from the date and time insured vehicle reaches garage for repair and shall end on the date repairs have been completed and/ or garage intimates the insured for taking delivery of the vehicle and/ or re-inspection is done whichever occurs first subject to limits mentioned above.

The maximum daily payable amount is as per the following table:

Type/ Class of Vehicle		Benefit per day limit
Three Wheeler (Goods Carrying Vehicle)		Rs 500 to Rs 2000
Goods Carrying Vehicles other than 3 wheelers	i) Up to GVW 7500 kgs	Rs 1000 to Rs 4000
	ii) GVW > 7500 kgs to <= 25000 kgs	Rs 1500 to Rs 6000
	iii) GVW > 25000 kgs	Rs 2000 to Rs 8000

A police report/ First Information Report (FIR) must be filed for claims due to total loss, constructive total loss, burglary, housebreaking or theft.



**What is not covered**

1. A Claim for only windscreen or any other glass damage under Section I of the policy
2. Claim under Section I is not valid and admissible.

**Special Condition**

1. It will be condition precedent to the liability that the vehicle must be in commercial use for minimum period of 30 days prior to the date of accident resulting into claim under this coverage substantiated by valid documentary evidence.
2. Benefit will be available if the vehicle is repaired in an Authorized Garage.
3. In the event of theft of the vehicle a lump sum amount shall be paid to insured. The amount payable will be as per benefit per day and number of days chosen by insured.

Subject otherwise to the terms, exceptions, conditions, and limitations of the policy.